Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether repotrts of the Com missioner for Scheduled Castes and Scheduled Tribes have repeatedly informed the University Grants Com that reservations Sche mission for Castes duled and Scheduled Tribes far been made in the have not so Jawaharlal Nehru Medical College of the Aligarh Muslim University and that the needful toe done;
- (b) the dates on which the University Grants Commission asked the Aligarh University to make provisions for the reservations of Scheduled Castes and Scheduled Tribes in the said Medical College and with what response each time; and
- (c) what steps are proposed to be taken thereafter in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY (KUMARI WELFARE SAROJ KHAPARDE): (a) to (c) The Commissioner for Scheduled Castes and Scheduled Tribes in his reports from the year 1970-71 to 1979-81 has been urging the University Grants Commission to take necessary action to persuade the Aligarh Muslim University for making 'reservations for Scheduled Castes and Scheduled Tribes for admission to medical courses in the Jawaharlal Nehru Medical College. The University Grants Commission had addressed a letter to the Vice-Chancellors of all the Central Universities on the 25th August, 1982, that reservation for admission to undergraduate and post graduate seats should be made on the basis of 15% for Scheduled Castes, 7. 5% for Scheduled Tribes candidates. The Ministry of Health and Family Welfare in their letter dated the 17th September, 1983 addressed to the Vice-Chancellors of all Universities urged the Universities to make reservations for Scheduled Castes and Scheduled Tribes as requested by the University Grants Commission in their letter referred to above. However, as Per the information received from the Aligarh University, there is no reservation for any category of candidates according to the decision taken by the academic Council of the University and that the admission is based on an All India open competition entrance test. It is proposed to amend the Indian Medical Council Act, 1956 making it obligatory for every medical college to provide for reservation of seats for Scheduled Castes/Tribes in accordance with the orders made by the Government from time to time.

Followup action on the Recommendations of HT Review Committee

888. SHRI KAPIL VERMA: SHRI DHARAM CHANDER PRASHANT:

SHRI S. S. AHLUWALIA:

Will he Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state by when Government propose to take followup action on the recommandation of the nT Review Committee?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THB MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): Follow-up action on the recommendations of the HT Review Committee will be taken by Government soon after the recommendations have been considered by and processed through the concerned authorities. Action in this regard has already been initiated.

$\begin{array}{ccc} Permission \ to \ Royal \ Jordania_n \ Airlines \ to \\ Operate \ in \ the \ Country \end{array}$

- 889. SHRI PRAMOD MAHAJAN: Will the Minister of CIVIL AVIA TION be pleased to state:
- (a) whether it is a fact that Government are considering a proposal to allow the Royal Jordanian Airlines to operate in the country;
 - (b) if so, the details thereof;
- (c) whether this proposal has been objected to by the airlines officials on.